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Title: Introduction of 'The Repealing and Amending Bill, 2017.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to move for leave to introduce a Bill to repeal certain enactments and to amend certain other enactments.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal certain enactments and to amend certain other enactments."

The motion was adopted.

SHRI RAVI SHANKAR PRASAD : I introduce** the Bill.

Madam, till now we have repealed 1175 central enactments. By this Bill, we propose to do 105 and others will follow very soon.

HON. SPEAKER: Now we will take up 'Zero Hour'.

â€¦(व्यवधान)

माननीय अध्यक्ष : आप इसकी शुरूआत तो होने दीजिए। मैंने उन्हें बोलने का मौका देने का प्रॉमिस किया था, उसके बाद आप बोलिएगा।

श्री महिलकार्जुन खड़गे (गुलबर्गा) : महोदया, मैं आपकी अनुमति लेकर ही बात करना चाहता हूँ।

माननीय अध्यक्ष : हाँ, बताइए।

श्री महिलकार्जुन खड़गे: आज हमें मीडिया और बहुत से न्यूजपेपर्स में यह देखने को मिला है कि हमारे भूतपूर्व प्रधानमंत्री के ऊपर उन्होंने जो कमेंट किया है...(व्यवधान)

माननीय अध्यक्ष : नहीं, उन्होंने अपनी बात कही है।

â€¦(व्यवधान)

माननीय अध्यक्ष : श्री लखन लाल साहू जी आप बोलिए। जो आई एम सौरी। आप राज्य सभा की बात यहाँ मत उठाइए।

â€¦(व्यवधान)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, he cannot raise an issue relating to the other House....(*Interruptions*)

HON. SPEAKER: Nothing will go on record.

â€¦(*Interruptions*)â€¦ *

12.14 hours

(At this stage, Shri K.C. Venugopal and some other hon. Members came and stood on the floor near the Table.)

HON. SPEAKER : Only the speech of Shri Lakhnan Lal Sahu would go on record.